

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 447**  
**ANSWERED ON 09.12.2022**

**KATGHORA – DONGARGARH RAIL PROJECT**

447 # SMT. PHULO DEVI NETAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the survey of the Katghora – Dongargarh rail project in Chhattisgarh has been completed, if so, the details thereof;
- (b) whether any correspondence has been made by Government of Chhattisgarh regarding the said rail project, if so, the details thereof;
- (c) whether any decision has been taken by Railways regarding the said correspondence, if so, the details thereof; and
- (d) if not, the details of the reasons causing a delay in the decision?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

\*\*\*\*\*

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 447 BY SMT. PHULO DEVI NETAM ANSWERED IN RAJYA SABHA ON 09.12.2022 REGARDING KATGHORA–DONGARGARH RAIL PROJECT

(a): Yes, Sir. The Survey of Katghora – Dongargarh rail project (294.95 Km.) has been completed by Chhattisgarh Railway Corporation Limited (CRCL), a Joint Venture company of Government of Chhattisgarh (51%) and Ministry of Railways (49%) and the project has already been sanctioned with a cost of ₹ 5950.74 cr. by the Cabinet Committee on Economic Affairs (CCEA) on 26.09.2018.

(b) to (d): Yes, Sir. A letter dated 24.09.2022 from Hon'ble Chief Minister of Chhattisgarh has been received regarding partial changes in alignment of Katghora – Dongargarh Rail Line Project.

Ministry of Railways vide letters dated 28.06.2021 and 25.10.2022 has advised to the Hon'ble Chief Minister that the project may be taken forward in original form as approved by CCEA. However, if some more areas are to be connected to the line, the same may be considered subsequently.

\*\*\*\*\*